

- (ii) Reservation procedures have been streamlined and arrangements tightened up and surprise checks including by the Vigilance Department have been intensified;
- (iii) Additional booking windows and reservation counters are opened and their working hours extended during rush periods to cater to the requirements of passengers;
- (iv) Additional accommodation has been provided by introducing new trains, augmenting the loads of existing trains, extending their run, increasing the frequency of weekly/biweekly trains and running of a large number of holiday specials.

(c) During the period 1-1-1977 to 20-5-1977, 348 persons and travel agents were detected/apprehended in Bombay and Delhi.

Import of Penicillin from Farmafin of Italy

258. SHRIMATI MRINAL GORE:
DR. BAPU KALDATE:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Indian Drugs and Pharmaceutical Limited has entered into a technical collaboration for the import of penicillin with Farmafin, an Italian firm;
- (b) whether any tenders were invited for the import of penicillin;
- (c) whether Farmafin had participated in the tender; and
- (d) if not, on what terms and conditions the tender for import of penicillin was awarded to Farmafin?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No technical collaboration agreement for import of penicillin with Farmafin, an Italian firm, has been entered into by the Indian Drugs & Pharmaceuticals. The import of penicillin is banned.

(b) to (d). Does not arise.

Fatal Accidents in Workshop in CLW

259. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of fatal accidents during the last two years in the workshop in Chittaranjan Locomotive Works;

(b) how these have been tackled; and

(c) the steps taken to minimise the accidents?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) One.

(b) and (c). In order to prevent all possible accidents in the Workshop of the Chittaranjan Locomotive Works, the statutory safety measures prescribed under the Factories Act are complied with. The need to use safety belts while attending to hazardous work has also been emphasised besides staff having been made safety conscious by personal contact, lectures, and display of posters.

Recruitment of Casual Labourers at CLW

260. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of casual labourers employed at present at Chittaranjan Locomotive Works;

(b) whether there is any rule for recruitment of casual labourers; and

(c) if so, the salient features thereof?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):
(a) 158.

(b) and (c). Casual labourers are engaged for works of seasonal, sporadic or intermittent nature. Employment of casual labour on works of casual nature such as clearance of debris refuse, seasonal repairing works inside the workshop premises, etc. is also allowed.

Restrictions imposed by CIW Administration on Cultural Functions

261. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any restriction imposed by the Chittaranjan Locomotive Works Administration on holding of cultural functions; and

(b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):
(a) and (b). No restriction is imposed when cultural shows are organised in the premises of the respective organisations.

Demands of the Railwaymen

262. SHRI PRASANNBHAI MEHTA:
SHRI CHITTA BASU:
SHRI S. R. DAMANT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have ascertained the position of the demands of the Railwaymen; how many of them had been accepted and on what

demands the disagreement was there; and

(b) whether all such demands will be looked into afresh and efforts will be made to accept them?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):
(a) and (b). As already pointed out in reply to Unstarred Question No. 26 answered on 5-4-77 the policy of the Government is to consider all genuine demands that the recognised Federations put forward and examine them in depth in the context of the resources available.

The two Railway Labour Federations, viz., A.I.R.F. and N.F.L.F. enjoy negotiating facilities with the Ministry of Railways and their demands are examined and discussed during the meetings under the Permanent Negotiating Machinery.

Efficiency of Railways due to Overhauling

263. SHRI PRASANNBHAI MEHTA:
SHRI BRIJ BHUSHAN TIWARI:
SHRI KANWAR LAL GUPTA:
SHRI VASANT SATHE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether he has decided to restructure the Railway Ministry;

(b) if so, the main points thereof; and

(c) to what extent will the overhauling of the Ministry improve the working and efficiency of the Railways?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):
(a) to (c). The matter is under consideration.